

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.01.2019 (Friday)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 704 of 2018	Sri Santosh Kumar Pareek Vs. Sri Kailash Chandra Agarwal	Ashok Anand	Akash Sharma
2.	Comp. App. (AT) (Ins) No. 750 of 2018	Peerless Financial Services Ltd. Vs. Rasoya Proteins Ltd. & Anr.	S. Sukumaran	Ashish Verma-IRP

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	Mahima Singh-R1 Ragima R-(2,10,11) Diwakar Maheshwari-R3
4.	Comp. App. (AT) (Ins) No. 791 of 2018	Dorairaj Thillairaj & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Mahesh Kumar	Rajiv S. Roy
5.	Comp. App. (AT) (Ins) No. 799 of 2018	Raj Kamal Saraogi Vs. Rajasthan Financial Corporation & Anr.	Pulkit Agarwal	
6.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	
7.	Comp. App. (AT) (Ins) No. 05 of 2019	Vesuvius India Ltd. & Ors. Vs. Fenace Auto Ltd. & Anr.		
8.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	
9.	Comp. App. (AT) No. 401 of 2018	Satish Dhondiram Jawale Vs. Registrar of Companies, Pune	Anisha Mahajan	
10.	Comp. App. (AT) No. 03 of 2019	Richa Kar & Anr. Vs. Actoserba Active Wholesale Pvt. Ltd. & Ors.	Vikram Hegde	
11.	Competition Appeal (AT) No. 01 of 2019	Ranjit Singh Gujral Vs. Competition Commission of India & Ors.	Rohit Arora	

12.	Competition Appeal (AT) No. 02 of 2019 (With delay in re-filing)	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	
13.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors.	Sushil Shukla	

For Admission (After Notice)

14.	Comp. App (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors	Prashant S.Kenjale	Sameer Abhyankar
15.	Comp. App. (AT) (Ins) No. 746 of 2018	Sarang Bhand Vs. West Coast Ventures (India) Pvt. Ltd. & Anr.	Saurabh Jain	
16.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Arushi Singh-R1
17.	Comp. App. (AT) (Ins) No. 538 of 2018	M. Karunakar Reddy Vs. VK Global & Ors.	Anuradha Dutt	Ashok kumar Juneja
18.	Comp. App. (AT) (Ins) No. 576 of 2018	Mridula Agarwal Vs Mehndipur Balaji Agriextensions Pvt Ltd With	Pawan shree Agarwal	S.S. Shekhawat
19.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt Ltd	Pawan Shree Agarwal	S.S. Shekhawat
20.	Comp. App. (AT) (Ins) No. 587 of 2018	Vikas Aggarwal Vs State Bank Of India& Anr.	Vineet Kumar	Ankur Mittal (R-SBI), Mahima Singh (R-RP)
21.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	Mangaljit Mukherjee
22.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	Anshuman Sharma	Anju Jain
23.	Comp. App. (AT) (Ins) No. 673 of 2018	Fire Trix Engineering & Systems Pvt. Ltd. Vs. Maxitech Engineering Pvt. Ltd.	R.L. Sinha	P.S. Baghath Singh

24.	Comp. App. (AT) (Ins) No. 676 of 2018	Manji Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors. with	Nikhil Goel	Aditya Pande-(R1-4)
25.	Comp. App. (AT) (Ins) No. 678 of 2018	Pravin Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	Aditya Pande-(R1-4)
26.	Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. With	P.Bakiyaraj	Rajiv S. Roy-R1
27.	Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1
28.	Comp. App. (AT) (Ins) No. 759 of 2018	Sales Tax Department, State of Maharashtra Vs. Parte Casters Pvt. Ltd. & Ors.	Prashant S. Kenjale	
29.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	
30.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

12: 00 noon

For Hearing

31.	Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	RenukaSahu	Davesh Bhatia
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02:00 PM

For Hearing (Part Heard)

32.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	John Mathew, GRK Prasad
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By Order
-sd/-

Registrar